

(ii) The policies and guarantees introduced after the first year of the setting up of the Export Credit and Guarantee Corporation in the year 1957 are:—

(A) Policies

1. Specific Shipment Policy
2. Contracts Policy
3. Services Policy

(B) Guarantees

1. Packing Credit Guarantee
2. Whole Turnover Packing Credit Guarantee
3. Post-shipment Export Credit Guarantee
4. Export Finance Guarantee
5. Export Production Finance Guarantee
6. Export Performance Guarantee
7. Transfer Guarantee
8. Buyer Credit & Line of Credit Guarantee

Activities, Functions and Organisation of the Office of Chief Controller of Imports and Exports etc.

3390. SHRI NATHU SINGH. Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what is the nature of activities functions and the organisation of the Office of the Chief Controller of Imports and Exports, Department of Commercial Intelligence and Statistics, the Economic Advisors Office and the Export Inspection Agencies in regulating and promoting exports and what is the number of personnel employed in each of these organisations; and

(b) what was the number of export item subject to export control as on 1st January, 1978 and what was their 4108 LS—7.

number at the end of the First and the Third Five Year Plans respectively?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) The Import and Export Trade Control Organisation, headed by the Chief Controller of Imports and Exports, is the executive authority of the Government of India for implementing its import/export policies including such licensing of iron and steel items and ferro-alloys. Export assistance by way of export replenishment and cash compensatory support are also administered by this organisation. The Chief Controller of Imports & Exports is an attached office of the Government and has subordinate offices located at 19 places in the country. The number of personnel employed in the entire organisation as on 15-3-1978 was 2,623.

The Directorate General of Commercial Intelligence and Statistics, Calcutta, is the primary agency for compilation and dissemination of the statistical information on foreign trade customs and Central excise, export of Indian products and commercial intelligence. This organisation provides Indian businessmen visiting abroad with introduction to the Indian Commercial Representatives posted overseas. The total staff strength in this organisation is 443.

The office of Economic Adviser look after the evolution of export strategies, export planning, periodical appraisal and review of current policies. This Division also monitors work relating to technical assistance, management services for export and overseas investments by Indian entrepreneurs. The staff strength of this office is 47.

The Export Inspection Agencies function directly under the Ministry of Commerce and represent the Apex bodies for controlling compulsory quality control and pre-shipment inspection of goods covered under the